

**Legalising Betting on Cricket**

4557. SHRI ABANI ROY :

SHRI K.M. KHAN :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government have been actively considering to make betting on cricket legal;

(b) if so, whether stern steps would be taken to cleanse the game of cricket of betting and match-fixing.

(c) if so, the details thereof;

(d) whether Government have directed BCCI Secretary to submit a detailed report about match-fixing controversy;

(e) whether the poor performance of our cricket team in the recent matches have surfaced doubts on the involvement of players in scandal; and

(f) if so, the facts thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH) : (a) No, Sir.

(b) to (f) Government has taken a decision to entrust the matter of alleged match-fixing to CBI for appropriate Inquiry and necessary action and it would look into all aspects related to this matter.

**Poor Performance of the Indian Cricket Team**

4558. SHRIMATI AMBIKA SONI : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government have asked the Indian Cricket Board to send its report to Government about the poor performance of the Indian Cricket team in the match played recently;

(b) if so, details of the report received by Government;

(c) whether the Cricket Board received any complaint of match-fixing during the last five years; and

(d) if so, the action taken on such complaint by the Cricket Board?